

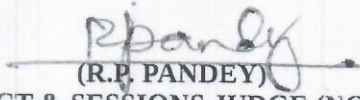
OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT, DELHI

ORDER

In partial modification of order no. 18191-18211F2(9)/Judl./Vac/North/2019 dated 30.05.2019, I hereby authorise the below mentioned Judicial Officer of Delhi Judicial Service to hear and dispose of urgent matters under Delhi Rent Control Act 1958 pertaining to North District during the period mentioned against his name in the summer vacation 2019.

S.No.	Name of Judicial Officer	Period of Detention
1.	Sh. Satvir Singh Lamba Administrative Civil Judge-cum-Commercial Civil Judge-cum-Additional Rent Controller (North District)	10.06.2019 to 29.06.2019

- Note: 1. The Judicial Officer mentioned above shall look after the said work in their respective court room and shall be assisted by their own court staff.  
2. The Judicial Officer mentioned above would be entitled to compensatory leave for thirteen days as per rules.

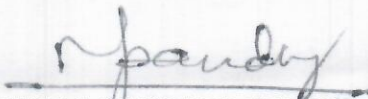
  
(R.P. PANDEY)  
DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURT, DELHI

No. 18545-595 F2(9)/Judl./Vac/North/2019

Dated: 01.06.19

**Copy forwarded for information & necessary action to :**

1. The Registrar General, High Court of Delhi New Delhi.
2. The District & Sessions Judge, (HQ) Delhi.
3. The District & Sessions Judge, (North-West), Rohini Court Complex, Delhi.
4. The Judicial Officer concerned.
5. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Courts, Delhi.
6. The DDO Accounts Branch, (North) Rohini Court Complex, Delhi.
7. All AOJs/ Branch In-charge of (North) Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, (North) Rohini Court Complex, Delhi.
11. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
12. AOJ/Branch In-charge, Filing section, Rohini Court Complex Delhi.
13. PS to District & Sessions Judge, (North) Rohini Court Complex, Delhi.
14. Reader to Ld. District & Sessions Judge, (North), Rohini Court Complex, Delhi.
15. Notice Board. (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers.

  
DISTRICT & SESSIONS JUDGE (NORTH)  
ROHINI COURT, DELHI